

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**

**ITEM No.05**  
**CA (CAA) No.22/BB/2021**

**IN THE MATTER OF:**

M/s. SPML Infrastructure Ltd.

... Petitioner

v.

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... Respondent

**Order Under Section 230-232 of Companies Act 2013**

**Order delivered on 12.07.2021**

**CORAM:**

**SH. BHASKARA PANTULA MOHAN**  
**HON. ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Sh. Rahul Agarwal

**ORDER**

Heard Mr. Rahul Agarwal, learned PCS for the Petitioner

Post the case on **28.07.2021.**

**(BHASKARA PANTULA MOHAN)**  
**ACTG. PRESIDENT**

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

13.07.2021  
DPK